

Kerala Gazette No. 42 dated 23rd October 2018.

PART I

Section i



GOVERNMENT OF KERALA

Law (Legislation-Publication) Department

NOTIFICATION

No. 21888/Leg.Pbn.2/2017/Law.

Dated, Thiruvananthapuram, 24th October 2017.

The following Act of Parliament published in the Gazette of India, Extraordinary, Part II, Section I, dated 24th day of March, 2017 is hereby republished for general information. The Bill as passed by the House of Parliament received the assent of the President of India on the 24th day of March, 2017.

By order of the Governor,

B. G. HARINDRANATH,
Law Secretary.

MINISTRY OF LAW AND JUSTICE**(Legislative Department)**

New Delhi, the 24th March 2017/Chaithra 3, 1939 (Saka).

The following Act of Parliament received the assent of the President on the 24th March, 2017, and is hereby published for general information:—

THE APPROPRIATION ACT, 2017

(ACT No. 4 OF 2017)

AN

ACT

[24th March 2017.]

to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2017-18.

BE it enacted by Parliament in the Sixty-eighth year of the Republic of India as follows:—

1. *Short title.*—This Act may be called the Appropriation Act, 2017.

2. *Issue of Rs. 7967536, 99,00,000 out of the Consolidated Fund of India for the financial year 2017-18.*—From and out of the Consolidated Fund of India there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of seventy-nine lakh sixty-seven thousand five hundred thirty-six crore and ninety-nine lakh rupees towards defraying the several charges which will come in the course of payment during the financial year 2017-18 in respect of the services specified in column 2 of the Schedule.

3. *Appropriation.*—The sums authorised to be paid and applied from and out of the Consolidated Fund of India by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

4. *Construction of references to Ministries or Departments in the Schedule.*—References to Ministries or Departments in the Schedule are to such Ministries or Departments as existing immediately before the 9th January, 2017 and shall, on or after that date, be construed as references to the appropriate Ministries or Departments as reconstituted from time to time.

THE SCHEDULE

(See Sections 2, 3 and 4)

| (1) No. of Vote | (2) Services and purposes | (3) Sums not exceeding | | |
|--------------------|---|---|----------------------------------|-----------------------------------|
| | | Voted by Parliament | Charged on the Consolidated Fund | Total |
| | | Rs. | Rs. | Rs. |
| 1 | Department of Agriculture, Co-operation and Farmers' Welfare | Revenue 52575,57,00,000 Capital 79,43,00,000 | .. | 52575,57,00,000 79,43,00,000 |
| 2 | Department of Agricultural Research and Education | Revenue 6800,00,00,000 | .. | 6800,00,00,000 |
| 3 | Department of Animal Husbandry, Dairying and Fisheries | Revenue 2877,48,00,000 Capital 43,52,00,000 | .. | 2877,48,00,000 43,52,00,000 |
| 4 | Department of Atomic Energy | Revenue 13109,36,00,000 Capital 6505,58,00,000 | 1,00,00,000 | 13110,36,00,000 6506,08,00,000 |
| 5 | Ministry of Ayurveda Yoga and Naturopathy, Unani, Siddha: and Homoeopathy (AYUSH) | Revenue 1425,35,00,000 Capital 3,30,00,000 | .. | 1425,35,00,000 3,30,00,000 |

| (1) <i>No. of Vote</i> | (2) <i>Services and purposes</i> | (3) <i>Sums not exceeding</i> | | |
|---------------------------|--|---|---|---------------------------------|
| | | <i>Voted by Parliament</i> | <i>Charged on the Consolidated Fund</i> | <i>Total</i> |
| | | <i>Rs.</i> | <i>Rs.</i> | <i>Rs.</i> |
| 6 | Department of Chemicals and Petrochemicals | Revenue 273,39,00,000 Capital 24,61,00,000 | | 273,39,00,000 24,61,00,000 |
| 7 | Department of Fertilisers | Revenue 74264,67,00,000 Capital 4,00,000 | | 74264,67,00,000 4,00,000 |
| 8 | Department of Pharmaceuticals | Revenue 247,68,00,000 Capital 6,00,000 | | 247,68,00,000 6,00,000 |
| 9 | Ministry of Civil Aviation | Revenue 781,34,00,000 Capital 1920,70,00,000 | | 781,34,00,000 1920,70,00,000 |
| 10 | Ministry of Coal | Revenue 745,10,00,000 Capital 700,00,00,000 | | 745,10,00,000 700,00,00,000 |
| 11 | Department of Commerce | Revenue 4314,55,00,000 Capital 151,22,00,000 | 6,00,000 .. | 4314,61,00,000 151,22,00,000 |

| | | | | | | |
|----|---|----|---------|------------------|---------------|------------------|
| 12 | Department of Industrial Policy and Promotion | .. | Revenue | 3599,19,00,000 | .. | 3599,19,00,000 |
| | | | Capital | 9,68,00,000 | .. | 9,68,00,000 |
| 13 | Department of Posts | .. | Revenue | 25057,61,00,000 | 60,00,000 | 25058,21,00,000 |
| | | | Capital | 495,00,00,000 | .. | 495,00,00,000 |
| 14 | Department of Telecommunications | .. | Revenue | 35192,65,00,000 | .. | 35192,65,00,000 |
| | | | Capital | 3386,00,00,000 | .. | 3386,00,00,000 |
| 15 | Department of Consumer Affairs | .. | Revenue | 3723,10,00,000 | .. | 3723,10,00,000 |
| | | | Capital | 21,35,00,000 | .. | 21,35,00,000 |
| 16 | Department of Food and Public Distribution | .. | Revenue | 150952,64,00,000 | .. | 150952,64,00,000 |
| | | | Capital | 50523,05,00,000 | .. | 50523,05,00,000 |
| 17 | Ministry of Corporate Affairs | .. | Revenue | 478,54,00,000 | .. | 478,54,00,000 |
| | | | Capital | 29,50,00,000 | .. | 29,50,00,000 |
| 18 | Ministry of Culture | .. | Revenue | 2661,79,00,000 | .. | 2661,79,00,000 |
| | | | Capital | 76,68,00,000 | .. | 76,68,00,000 |
| 19 | Ministry of Defence (Misc.) | .. | Revenue | 27743,95,00,000 | 76,00,000 | 27744,71,00,000 |
| | | | Capital | 5488,69,00,000 | 35,00,00,000 | 5523,69,00,000 |
| 20 | Defence Services (Revenue) | .. | Revenue | 195309,04,00,000 | 107,34,00,000 | 195416,38,00,000 |
| 21 | Capital Outlay on Defence Services | .. | Capital | 86339,95,00,000 | 148,06,00,000 | 86488,01,00,000 |
| 22 | Defence Pensions | .. | Revenue | 85737,31,00,000 | 2,69,00,000 | 85740,00,00,000 |

| (1) <i>No. of Vote</i> | (2) <i>Services and purposes</i> | (3) <i>Sums not exceeding</i> | | |
|---------------------------|---|---|---|-----------------------------------|
| | | <i>Voted by Parliament</i> | <i>Charged on the Consolidated Fund</i> | <i>Total</i> |
| | | <i>Rs.</i> | <i>Rs.</i> | <i>Rs.</i> |
| 23 | Ministry of Development of North Eastern Region | Revenue 2084,45,00,000 Capital 708,00,00,000 | | 2084,45,00,000 708,00,00,000 |
| 24 | Ministry of Drinking Water and Sanitation | Revenue 32333,06,00,000 | .. | 32333,06,00,000 |
| 25 | Ministry of Earth Sciences | Revenue 1608,44,00,000 Capital 115,00,00,000 | | 1608,44,00,000 115,00,00,000 |
| 26 | Ministry of Electronics and Information Technology | Revenue 3690,00,00,000 Capital 349,00,00,000 | | 3690,00,00,000 349,00,00,000 |
| 27 | Ministry of Environment, Forests and Climate Change | Revenue 4002,69,00,000 Capital 40,03,00,000 | | 4002,69,00,000 40,03,00,000 |
| 28 | Ministry of External Affairs | Revenue 12648,26,00,000 Capital 2150,26,00,000 | 3,00,000 .. | 12648,29,00,000 2150,26,00,000 |

| | | | | | | |
|----|---|----|---------|-----------------|-------------------|-------------------|
| 29 | Department of Economic Affairs | .. | Revenue | 4302,79,00,000 | .. | 4302,79,00,000 |
| | | .. | Capital | 11153,05,00,000 | .. | 11153,05,00,000 |
| 30 | Department of Expenditure | | Revenue | 480,00,00,000 | .. | 480,00,00,000 |
| 31 | Department of Financial Services | .. | Revenue | 2731,99,00,000 | .. | 2731,99,00,000 |
| | | .. | Capital | 16886,02,00,000 | .. | 16886,02,00,000 |
| 32 | Department of Investment and Public Asset Management (DIPAM) | .. | Revenue | 44,00,00,000 | .. | 44,00,00,000 |
| 33 | Department of Revenue | .. | Revenue | 834,83,00,000 | 2,00,000 | 834,85,00,000 |
| | | .. | Capital | 2,43,00,000 | .. | 2,43,00,000 |
| 34 | Direct Taxes | .. | Revenue | 5881,85,00,000 | .. | 5881,85,00,000 |
| | | .. | Capital | 228,79,00,000 | .. | 228,79,00,000 |
| 35 | Indirect Taxes | .. | Revenue | 5861,44,00,000 | 50,00,000 | 5861,94,00,000 |
| | | .. | Capital | 228,07,00,000 | .. | 228,07,00,000 |
| 36 | Indian Audit and Accounts Department | .. | Revenue | 4163,03,00,000 | 146,54,00,000 | 4309,57,00,000 |
| | | .. | Capital | 12,67,00,000 | .. | 12,67,00,000 |
| | CHARGED.— <i>Interest Payments</i> | .. | Revenue | .. | 538078,39,00,000 | 538078,39,00,000 |
| | CHARGED.— <i>Repayment of Debt</i> | .. | Capital | .. | 5085304,76,00,000 | 5085304,76,00,000 |
| 39 | Pensions | .. | Revenue | 34990,00,00,000 | 180,00,00,000 | 35170,00,00,000 |
| 40 | Transfers to States | .. | Revenue | 35500,00,00,000 | 103101,38,00,000 | 138601,38,00,000 |
| | | .. | Capital | .. | 18600,00,00,000 | 18600,00,00,000 |

| (1) | (2) | (3) | | |
|--------------------|---|--|---|------------------------------------|
| | | <i>Sums not exceeding</i> | | |
| <i>No. of Vote</i> | <i>Services and purposes</i> | <i>Voted by Parliament</i> | <i>Charged on the Consolidated Fund</i> | <i>Total</i> |
| | | <i>Rs.</i> | <i>Rs.</i> | |
| 41 | Ministry of Food Processing Industries | Revenue 800,00,00,000 | .. | 800,00,00,000 |
| 42 | Department of Health and Family Welfare | Revenue 47033,65,00,000 Capital 3508,81,00,000 | | 47033,65,00,000 3508,81,00,000 |
| 43 | Department of Health Research | Revenue 1500,00,00,000 | .. | 1500,00,00,000 |
| 44 | Department of Heavy Industry | Revenue 984,99,00,000 Capital 1615,01,00,000 | | 984,99,00,000 1615,01,00,000 |
| 45 | Department of Public Enterprises | Revenue 19,38,00,000 | .. | 19,38,00,000 |
| 46 | Ministry of Home Affairs | Revenue 4777,00,00,000 Capital 322,97,00,000 | 3,00,000 .. | 4777,03,00,000 322,97,00,000 |
| 47 | Cabinet | Revenue 730,00,00,000 | .. | 730,00,00,000 |
| 48 | Police | Revenue 67536,60,00,000 Capital 11171,64,00,000 | 8,34,00,000 6,72,00,000 | 67544,94,00,000 11178,36,00,000 |

| | | | | | | |
|----|---|----|---------|-----------------|---------------|-----------------|
| 49 | Andaman and Nicobar Islands | .. | Revenue | 3736,68,00,000 | 1,00,000 | 3736,69,00,000 |
| | | | Capital | 526,59,00,000 | .. | 526,59,00,000 |
| 50 | Chandigarh | .. | Revenue | 3802,35,00,000 | 35,05,00,000 | 3837,40,00,000 |
| | | | Capital | 332,85,00,000 | 142,15,00,000 | 475,00,00,000 |
| 51 | Dadra and Nagar Haveli | .. | Revenue | 686,45,00,000 | 1,00,000 | 686,46,00,000 |
| | | | Capital | 389,16,00,000 | .. | 389,16,00,000 |
| 52 | Daman and Diu | .. | Revenue | 1288,09,00,000 | 2,00,000 | 1288,11,00,000 |
| | | | Capital | 296,95,00,000 | .. | 296,95,00,000 |
| 53 | Lakshadweep | .. | Revenue | 1083,26,00,000 | .. | 1083,26,00,000 |
| | | | Capital | 165,65,00,000 | .. | 165,65,00,000 |
| 54 | Transfer to Delhi | .. | Revenue | 758,00,00,000 | .. | 758,00,00,000 |
| 55 | Transfer to Puducherry | .. | Revenue | 1411,01,00,000 | .. | 1411,01,00,000 |
| | | | Capital | 72,00,00,000 | .. | 72,00,00,000 |
| 56 | Ministry of Housing and Urban Poverty Alleviation | .. | Revenue | 6406,00,00,000 | .. | 6406,00,00,000 |
| 57 | Department of School Education and Literacy | .. | Revenue | 67459,05,00,000 | .. | 67459,05,00,000 |
| 58 | Department of Higher Education | .. | Revenue | 33079,70,00,000 | .. | 33079,70,00,000 |
| | | | Capital | 250,00,00,000 | .. | 250,00,00,000 |
| 59 | Ministry of Information and Broadcasting | .. | Revenue | 4379,90,00,000 | .. | 4379,90,00,000 |
| | | | Capital | 29,10,00,000 | .. | 29,10,00,000 |

| (1) <i>No. of Vote</i> | (2) <i>Services and purposes</i> | (3) <i>Sums not exceeding</i> | | |
|---------------------------|--|--|---|----------------------------------|
| | | <i>Voted by Parliament</i> | <i>Charged on the Consolidated Fund</i> | <i>Total</i> |
| | | <i>Rs.</i> | <i>Rs.</i> | <i>Rs.</i> |
| 60 | Ministry of Labour and Employment | Revenue 7355,53,00,000 Capital 22,85,00,000 | | 7355,53,00,000 22,85,00,000 |
| 61 | Ministry of Law and Justice | Revenue 3072,39,00,000 Capital 1071,27,00,000 | | 3072,39,00,000 1071,27,00,000 |
| 62 | Election Commission | Revenue 113,00,00,000 Capital 33,00,00,000 | | 113,00,00,000 33,00,00,000 |
| | CHARGED.— <i>Supreme Court of India</i> | Revenue .. | 247,00,00,000 | 247,00,00,000 |
| 64 | Ministry of Micro Small and Medium Enterprises | Revenue 6471,36,00,000 Capital 10,60,00,000 | | 6471,36,00,000 10,60,00,000 |
| 65 | Ministry of Mines | Revenue 1054,55,00,000 Capital 158,84,00,000 | 10,00,000 .. | 1054,65,00,000 158,84,00,000 |

| | | | | | | |
|----|---|----|---------|-----------------|--------------|-----------------|
| 66 | Ministry of Minority Affairs | .. | Revenue | 4025,48,00,000 | .. | 4025,48,00,000 |
| | | | Capital | 170,00,00,000 | .. | 170,00,00,000 |
| 67 | Ministry of New and Renewable Energy | .. | Revenue | 10724,54,00,000 | .. | 10724,54,00,000 |
| | | | Capital | 90,00,00,000 | .. | 90,00,00,000 |
| 68 | Ministry of Panchayati Raj | .. | Revenue | 790,79,00,000 | .. | 790,79,00,000 |
| 69 | Ministry of Parliamentary Affairs | .. | Revenue | 17,88,00,000 | .. | 17,88,00,000 |
| 70 | Ministry of Personnel, Public Grievances and Pensions | .. | Revenue | 1266,60,00,000 | 4,49,00,000 | 1271,09,00,000 |
| | | | Capital | 149,91,00,000 | 2,00,00,000 | 151,91,00,000 |
| | CHARGED.— <i>Central Vigilance Commission</i> | .. | Revenue | .. | 27,68,00,000 | 27,68,00,000 |
| 72 | Ministry of Petroleum and Natural Gas | .. | Revenue | 25310,37,00,000 | .. | 25310,37,00,000 |
| | | | Capital | 3847,20,00,000 | .. | 3847,20,00,000 |
| 73 | Ministry of Planning | .. | Revenue | 252,09,00,000 | .. | 252,09,00,000 |
| | | | Capital | 43,00,000 | .. | 43,00,000 |
| 74 | Ministry of Power | .. | Revenue | 11102,46,00,000 | .. | 11102,46,00,000 |
| | | | Capital | 3708,40,00,000 | .. | 3708,40,00,000 |
| | CHARGED.— <i>Staff, Household and Allowances of the President</i> | .. | Revenue | .. | 66,00,00,000 | 66,00,00,000 |
| 76 | Lok Sabha | .. | Revenue | 663,11,00,000 | 1,15,00,000 | 664,26,00,000 |
| 77 | Rajya Sabha | .. | Revenue | 386,38,00,000 | 1,02,00,000 | 387,40,00,000 |
| 78 | Secretariat of the Vice-President | .. | Revenue | 5,30,00,000 | .. | 5,30,00,000 |

| (1) | (2) | (3) | | |
|-------------|--|--------------------------|----------------------------------|------------------|
| No. of Vote | Services and purposes | Sums not exceeding | | |
| | | Voted by Parliament | Charged on the Consolidated Fund | Total |
| | | Rs. | Rs. | Rs. |
| | CHARGED.— <i>Union Public Service Commission</i> | Revenue .. | 229,19,00,000 | 229,19,00,000 |
| 80 | Ministry of Railways | Revenue 236461,18,00,000 | 158,23,00,000 | 236619,41,00,000 |
| | | Capital 194303,45,00,000 | 38,01,00,000 | 194341,46,00,000 |
| 81 | Ministry of Road Transport and Highways | Revenue 19903,48,00,000 | .. | 19903,48,00,000 |
| | | Capital 100455,66,00,000 | 10,00,00,000 | 100465,66,00,000 |
| 82 | Department of Rural Development | Revenue 170436,63,00,000 | .. | 170436,63,00,000 |
| | | Capital 5,25,00,000 | .. | 5,25,00,000 |
| 83 | Department of Land Resources | Revenue 2310,36,00,000 | .. | 2310,36,00,000 |
| 84 | Department of Science and Technology | Revenue 4821,76,00,000 | 2,00,000 | 4821,78,00,000 |
| | | Capital 15,59,00,000 | .. | 15,59,00,000 |

| | | | | | |
|----|--|---------|----------------|----|----------------|
| 85 | Department of Biotechnology | Revenue | 2222,11,00,000 | .. | 2222,11,00,000 |
| 86 | Department of Scientific and Industrial Research | Revenue | 4439,25,00,000 | .. | 4439,25,00,000 |
| | | Capital | 6,75,00,000 | .. | 6,75,00,000 |
| 87 | Ministry of Shipping | Revenue | 1668,84,00,000 | .. | 1668,84,00,000 |
| | | Capital | 440,66,00,000 | .. | 440,66,00,000 |
| 88 | Ministry of Skill Development and Entrepreneurship | Revenue | 2766,11,00,000 | .. | 2766,11,00,000 |
| | | Capital | 250,03,00,000 | .. | 250,03,00,000 |
| 89 | Department of Social Justice and Empowerment | Revenue | 6589,78,00,000 | .. | 6589,78,00,000 |
| | | Capital | 318,22,00,000 | .. | 318,22,00,000 |
| 90 | Department of Empowerment of Persons with Disabilities | Revenue | 822,26,00,000 | .. | 822,26,00,000 |
| | | Capital | 32,74,00,000 | .. | 32,74,00,000 |
| 91 | Department of Space | Revenue | 60,00,000 | .. | 4938,33,00,000 |
| | | Capital | 40,00,000 | .. | 4155,38,00,000 |
| 92 | Ministry of Statistics and Programme Implementation | Revenue | 4767,49,00,000 | .. | 4767,49,00,000 |
| | | Capital | 28,25,00,000 | .. | 28,25,00,000 |
| 93 | Ministry of Steel, Ministry of Textiles | Revenue | 44,14,00,000 | .. | 44,14,00,000 |

| (1) <i>No. of Vote</i> | (2) <i>Services and purposes</i> | (3) <i>Sums not exceeding</i> | | |
|---------------------------|---|--|---|------------------------------------|
| | | <i>Voted by Parliament</i> | <i>Charged on the Consolidated Fund</i> | <i>Total</i> |
| | | <i>Rs.</i> | <i>Rs.</i> | <i>Rs.</i> |
| 94 | Ministry of Textiles | Revenue 6190,98,00,000 Capital 35,52,00,000 | | 6190,98,00,000 35,52,00,000 |
| 95 | Ministry of Tourism | Revenue 1839,69,00,000 Capital 1,08,00,000 | | 1839,69,00,000 1,08,00,000 |
| 96 | Ministry of Tribal Affairs | Revenue 1133,23,00,000 Capital 60,00,00,000 | 4136,09,00,000 .. | 5269,32,00,000 60,00,00,000 |
| 97 | Ministry of Urban Development | Revenue 17356,59,00,000 Capital 19242,81,00,000 | 88,30,00,000 90,00,00,000 | 17444,89,00,000 19332,81,00,000 |
| 98 | Ministry of Water Resources, River Development and Ganga Rejuvenation | Revenue 8405,99,00,000 Capital 799,29,00,000 | 1,00,00,000 4,00,00,000 | 8406,99,00,000 803,29,00,000 |

| | | | | | |
|-----|---|---------|-------------------|-------------------|-------------------|
| 99 | Ministry of Women and Child Development | Revenue | 22556,02,00,000 | .. | 22556,02,00,000 |
| | | Capital | 38,65,00,000 | .. | 38,65,00,000 |
| 100 | Ministry of Youth Affairs and Sports | Revenue | 1888,46,00,000 | .. | 1888,46,00,000 |
| | | Capital | 54,75,00,000 | .. | 54,75,00,000 |
| | Total | | 2216531,75,00,000 | 5751005,24,00,000 | 7967536,99,00,000 |